## NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/01/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

**PETITION NUMBER** 

: TCP/159/2016

NAME OF THE PETITIONER(S)

: R. Srinivasan & Another

NAME OF THE RESPONDENT(S)

: M/s Thangam Metal Cans Pvt Ltd & 11 Others

**UNDER SECTION** 

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

TO VIJAYA PRASHAALTH. S. Respondent -1,2,5,6,9.

(For Shankorarasayavan),

2. MANIICANDAN. S. Represently County
yor petitioner.

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## **ORDER**

Counsel for petitioner present. Counsel for R1, R2, R5, R6 and counsel for R9, R10, R11 & R12 are present. Counsel for petitioner is directed to cause service of notice to R3, R4, R7 & R8 by way of publication in newspaper in vernacular language and one in English having wider circulation in the District in which the office of the company is situated, for their appearance before this Bench intimating the next date of hearing and file an affidavit alongwith proof of advertisement. The service of notice caused on R3, R4, R7 & R8 by way of newspaper publication is not satisfactory as they have not followed the directions of the Bench regarding the publication. Time extended at the request of the counsels for R2, R6, R9, R10, R11 & R12 for filing the counter. Put up on 10.02.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)